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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE
NEW DELHI

PUBLIC NOTICE NO.25 (RE-2006)/2004-2009
NEW DELHI DATED THE 22ND JUNE, 2006

SO(E): In exercise of powers conferred under paragraph 2.4 of the Foreign Trade Policy, 2004-2009, as amended, the Director General of Foreign Trade hereby makes the following amendment in the Public Notice No.94 (RE-2005)/2004-2009, dated 27th March, 2006 :-

Para – 1(v) of Public Notice No. 94 (RE-2005)/2004-2009, dated 27th March, 2006 shall be amended to read as follows :-

“One time exemption will be applicable for a period of one month from
22.06.2006.”

2. This issues in public interest.

(K.T. Chacko)
Director General of Foreign Trade

(Issued From F.No. 01/91/180/968/AM06/PC-III)

